

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No. 832/2016

this the 15th day of March, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

Sh. Kishori Lal Gurjar, aged 27 years
S/o Sh. Maru Ram Gurjar
R/o Sh. Sai Kunj, Behind D-2
Vasant Kunj, New Delhi - 110070

...Applicant

VERSUS

1. Union of India through
The Secretary, Ministry of Defence
South Block
DHQ PO, New Delhi- 110011.
 2. The Chief of Naval Staff
Integrated HQ of Ministry of Defence (Navy)
DHQ PO, New Delhi- 110011
 3. The Flag Officer Commanding In Chief,
Eastern Naval Command,
Naval Base, Visakhapatnam
 4. The Chief Staff Officer (P & A)
Integrated HQ of MOD (Army)
DHQ PO, New Delhi- 110011.
- Respondents.

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

Learned counsel for the applicant having noticed that the O.A. is barred by limitation, seeks leave of this Tribunal, to withdraw the OA with liberty to file fresh OA alongwith appropriate application. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid. No costs.

(Shekhar Agarwal)
Member (A)

(V. AJAY KUMAR)
Member (J)

/neha/